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Title : Motion for election of two members to the Agricultural and Processed Food Products Export Development Authority (APEDA)  
(Motion Adopted).

**12.18 hrs.**

## **ELECTIONS TO COMMITTEES**

(i) Agricultural and Processed Food Products Export  
Development Authority (APEDA)

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI BIJOY HANDIQUE): Sir, on behalf of Shri Kamal Nath, I beg to move the following :

"That in pursuance of Sub-section (4) (d) of Section 4 of the Agricultural and Processed Food Products Export Development Authority Act 1985, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Agricultural and Processed Food Products Export Development Authority, subject to other provisions of the said Act."

MR. SPEAKER: The question is :

"That in pursuance of Sub-section (4) (d) of Section 4 of the Agricultural and Processed Food Products Export Development Authority Act 1985, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Agricultural and Processed Food Products Export Development Authority, subject to other provisions of the said Act."

*The motion was adopted.*

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